



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification
Srinagar, the 2nd of August, 2016

SRO 250 In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within such area(s) as may be assigned to them by the District Magistrate Pulwama:-

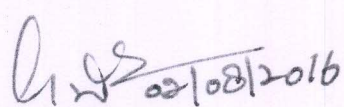
S.No	Name of the officer	Desinagtion	posting
1	Shabir Ahmad Wani	BDO	Pampore
2	Shiekh Inayat Ullah	BDO	Tral
3	Wali Mohammad Bhat	BDO	Dadsara
4	Suhaib Ahmad Wani	BDO	Aripal
5	Mukhtar Ahmad Dar	BDO	Shadimarg/Achgoza
6	Samir Jan	BDO	Lassipora
7	Shabir Ahmad	AEE R&B	Rajpora
8	Aashiq Ahmad	AEE R&B	Pampore
9	Zahoor Ahmad	AEE R&B	Pulwama
10	Harbans Singh	AEE R&B	Tral
11	Wali Ullah	AEE, Flood Control	Pulwama
12	Sana Ullah	AEE Flood Control	Pampore
13	Tariq Ahmad Zargar	AEE Irrigation	Tral
14	Jalal ud Din	AEE Irrigation	Pulwama
15	Faisal Ahmad	AEE Irrigation	Pampore

S/d
(Abdul Majid Bhat)
Secretary to Government,
Department of L J&PA

No:- LD(P) 2008/Pulwama
Copy to the:-

Dated:- 02-08-2016

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate PULwama. This is with reference to his letter No.DCP/PA/16/1008-09 dated 01-08-2016.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
6. SRO Section, Department of L,J&PA (w.7.s.c)


(Gh.Nabi Mir)
Deputy Legal Remembrancer
Department of Law,J&PA.